

Central Administrative Tribunal,
Principal Bench

O.A. No.2393/2002

New Delhi this the 24th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

Mrs. Sneh Lata Kapoor
Data Processing Assistant Grade-B
Staff Selection Commission
C.G.O. Complex, Lodhi Road
New Delhi - 110 003. ... Applicant

(By Advocate : Sh. N.Ranganathasamy, through Sh.
Iftikhar Hussain)

Versus

Union of India, through

1. Secretary
Ministry of Personnel & Training
North Block, Rajpath
New Delhi.
2. The Secretary
Staff Selection Commission
Block-12, CGO Complex
Lodhi Road
New Delhi - 110 003. ... Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

Applicant's counsel seeks permission to withdraw the present OA with liberty to file a fresh one with appropriate particulars.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.


(M.P. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

/rao/